

अपने संसद में उपसूची (बी) वाले क्षेत्रों, वर्गों); अधिकृत अधिकारियों के निम्नानुसार सूचिक किया है :-

(क) विनोद मिस्त, उज्जैन और सज्जन विस्त, रासलाम अक्षय्य मिश्रि की देय राशियों का भुगतान करने में नियमित हैं और इन्होंने फरवरी, 1976 तक पूर्ण भुगतान जमा कर दिए हैं। तबानि, स्पिनिक मिस्त, मद्रास ने पूर्ण भुगतान जमा नहीं किए हैं।

(ख) स्पिनिक मिस्त, मद्रास ने 910 रुपए जमा नहीं किए हैं जो कि जनवरी, 1976 के लिए नियोजक का भाग है। लेकिन फरवरी, 1976 हेतु पूर्ण राशि का भुगतान किया गया है। राजस्व वसूली प्रदाणपत्र और अर्थयोजन के लिए कारण बताओ नोटिस चूक की प्रवधि के लिए जारी किए गए हैं।

Procedure of entry certificates for British passport holders coming to India

3412. SHRI N. K. SANGHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the British citizens and British Passport holders would be required to obtain entry certificates from Indian Missions before being allowed entry into India;

(b) if so, the procedure laid down for this purpose; and

(c) whether any facility would be given under the above procedure to the Indians who have settled down in U.K. with British passports but keep coming to India to meet their relations and if so, the particulars thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c). As the question of regulating the entry of British passport holders into India on

the basis of reciprocity is still under consideration of the Government of India it is not possible at this stage to say anything about the procedures and/or facilities that may be formulated.

Nomination of doctors for Goa Medical College

3413. SHRI PURUSHOTTAM KAKO DKAR: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether Government of Goa, Daman and Diu have submitted a proposal to Government of India to transfer powers to the Government of the Union Territory to nominate doctors of the Goa Medical College;

(b) if so, the reasons therefor; and

(c) the decision of Government of India thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b). The Government of Goa, Daman and Diu had requested Government of India that in view of the difficulties being experienced in the filling of teaching posts in the Goa Medical College, Panaji, to decadre the Posts of Lecturers and Assistant Professors in the Goa Medical College from the Central Health Service so that they could be the appointing authority for such posts.

(c) The Government of India did not find it feasible to decadre the posts of Lecturers and Assistant Professors while retaining other teaching posts of the Goa Medical College Panaji in the Central Health Service. Instead the Government of Goa, Daman and Diu were requested to send requisitions for the posts, as well as the names of the local candidates who fulfil the requirements for ad-hoc appointment to the posts of Lecturers/Assistant Professors pending their filling up on a regular basis.